

HARYANA VIDHAN SABHA

IX SESSION

BULLETIN NO. 9

Wednesday, the 19th March, 2008

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 19th March, 2008 from 9.30 A.M. to 1.40 P.M.).

I QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
08	05	1	---	28

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: 01

II INTIMATION REGARDING ABSENCE

The Speaker informed the House that he had received a letter from Shri Radhey Shyam Sharma, MLA., dated 17th March, 2008 in which he has stated that he is unable to attend the Session of Haryana Vidhan Sabha on 19th and 20th March, 2008 due to some religious function in his family.

III SECOND REPORT OF THE BUSINESS ADVISORY COMMITTEE.

The Committee met at 9.00 A.M. on Wednesday, the 19th March, 2008 in the Chamber of the Hon'ble Speaker.

The Speaker presented the second report of the Business Advisory Committee as under:-

“The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Monday at 2.00 P.M. and adjourn at 6.30 P.M. and on Tuesday, Wednesday, Thursday and Friday will meet at 9.30 A.M. and adjourn at 1.30 P.M. without question being put.

On Thursday, 27th March, 2008, the Assembly shall meet at 9.30 A.M. and adjourn at 1.30 P.M. and will again meet at 2.00 P.M. and adjourn at 6.30 P.M. without question being put.

On Friday, the 28th March, 2008, the Assembly shall meet at 9.30 A.M. and adjourn after the conclusion of the Business entered in the List of Business.

The Committee, after some discussion, further recommends that the business on 20th and 24th to 28th March, 2008 be transacted by the Sabha as under :-

THURSDAY, THE 20 TH MARCH, 2008 (9.30 A.M.)	1. Questions Hour. 2. Non-official Business.
FRIDAY, THE 21 ST MARCH, 2008 SATURDAY, THE 22 ND MARCH, 2008 SUNDAY, THE 23 RD MARCH, 2008	HOLIDAY. HOLIDAY. HOLIDAY.
MONDAY, THE 24 TH MARCH, 2008 (2.00 P.M.)	1. Questions Hour. 2. Resumption of discussion on Budget Estimates for the year 2008-2009. 3. Legislative Business.
TUESDAY, THE 25 TH MARCH, 2008 (9.30 A.M.)	1. Questions Hour. 2. Resumption of discussion on Budget Estimates for the year 2008-2009. 3. Legislative Business.
WEDNESDAY, THE 26 TH MARCH, 2008 (9.30 A.M.)	1. Questions Hour. 2. Resumption of discussion on Budget Estimates for the year 2008-2009 and reply by the Finance Minister thereon.
THURSDAY, THE 27 TH MARCH, 2008 (9.30 A.M.) (Ist Sitting)	1. Questions Hour. 2. Non-official Business.
THURSDAY, THE 27 TH MARCH, 2008 (2.00 P.M.) (IInd Sitting)	1. Discussion and Voting on Demands for Grants on Budget Estimates for the year 2008-2009. 2. Legislative Business.
FRIDAY, THE 28 TH MARCH, 2008 (9.30 A.M.)	1. Questions Hour. 2. Motion under Rule 15 regarding Non-stop sitting. 3. Motion under Rule 16 regarding adjournment of the Sabha sine-die. 4. Presentation of the Reports of Assembly Committees. 5. The Haryana Appropriation Bill in respect of Budget Estimates for the year 2008-2009 6. Legislative Business. 7. Any other Business".

The Parliamentary Affairs Minister moved-

That this House agrees with the recommendations contained in the Second Report of the Business Advisory Committee.

The motion was put and carried.

IV LEGISLATIVE BUSINESS.

The Haryana Appropriation (No.1) Bill, 2008.

At 10.34 A.M. the Finance Minister introduced the Haryana Appropriation (No.1) Bill, 2008 and also moved-

That the Haryana Appropriation (No.1) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2, 3, the Schedule, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Finance Minister moved-

That the Bill be passed.

The motion was put and carried.

V BUDGET FOR THE YEAR 2008-2009.

General discussion on the Budget Estimates for the year 2008-2009.

Dr. Sushil Indora, a member from the Indian National Lok Dal, spoke for 89 minutes.

Smt. Sumita Singh, Shri Bhupinder Chaudhry and Shri Amir Chand Makkar, members from the Treasury Benches, spoke for 26, 13 and 12 minutes respectively.

Shri Ram Kumar Gautam, member from the Bhartiya Janata Party, spoke for 34 minutes and was still in possession of the House, when it was adjourned.

VI NAMING OF MEMBER.

During the discussion on the Budget Estimates for the year 2008-2009, Shri Balwant Singh Sadhaura, a member of the Indian National Lok Dal and other members of his party, started speaking without permission of the Speaker. Even they came to the well of the House and did not resume their seats, inspite of having been repeatedly asked by the Speaker to do so. Thereafter, Shri Balwant Singh Sadhaura was named for his grossly disorderly conduct and asked him to withdraw from the House. The member withdrew from the House.

VII WALK-OUTS

(i) During the question hour, all the members of the Indian National Lok Dal present in the House staged a walk-out as a protest against not being given time to speak.

(ii) During the discussion on the Budget Estimates for the year 2008-2009, all the members of the Indian National Lok Dal present in the House, staged a walk out as a protest against naming of Shri Balwant Singh Sadhaura.

VIII PERSONAL EXPLANATION.

During the discussion on the Budget Estimates for the year 2008-2009, the Chief Minister gave a personal explanation with regard to certain remarks made against him by Dr. Sushil Indora.

IX EXTENSION OF SITTING.

The Speaker, with the sense of the House, extended the time of the sitting at 1.29 P.M. for 10 minutes.

I.G. Sher Singh, a member from the Panel of Chairpersons occupied the Chair from 12.17 P.M. to 1.08 P.M.

The Sabha then adjourned till 9.30 A.M. on Thursday, the 20th March, 2008.

. CHANDIGARH
The 19th March, 2008.

SUMIT KUMAR
SECRETARY.